1823. PROF. B. RAMACHANDRA RAO:

SHRI S. B. RAMESH BABU; SHRI G. SWAMY NAIK:

SHRI R. SAMBASIVA RAO:

Will the Minister of ENERGY be pleased to state:

(a) what efforts have so far been made by Government to set up ex perimental solar thermal power sta tions of 10 to 20 M.W.;

(b) how many such plants were set up all over the country-

(c) whether Department of Non-Renewable Energy Sources has drawn tup plans for building such a power plant; and

(d) if so, what are the details thereof?

THE MINISTER OF ENERGY (SHRI VASANT. SATHE). (a) In order to set up solar thermal power plants in the MW range various technology options have been studied and designs for the most viable options 'have been prepared. Possible sites for installing solar thermal power plants in the range of 5—30 MW are now being selected.

(b) So far no solar thermal power plant in the MW rang_e has been installed in the country; however the Department of Non-Conventional Energy Sources 'has already installed one solar thermal power plant of capacity 22 KW using point focussing collectors and steam engine at village Sallojipalli in Andhra Pradesh. The plant is being studied for its performance in actual field conditions. Another pow^r plant of capacity 50 KW using line focussing collectors and steam turbine has recently been designed and is being installed in village Acheja in District Ghaziabad, Uttar Pradesh. Th* third power plant of capacity 50 KW using point focussing collectors and Stirling engine is being installed in Solar Energy Centre of DNES at Gwal Pahari, District Gurgaon, Haryana. This work has provided input_s necessary for designing/planning MW size solar power plants also.

(c) and (d) Yes, Sir. The Depart ment 'has drawn up plans for build ing an experimental 30 MW eolar power station based on the line foc ussing, and a 1—5 MW station based on point focussing collectors. Investi gations are in progress for selecting the best location for these stations.

Raising of loans by ONGC through Japanese leasing companies

1824. SHRI SURAJ PRASAD: SHRI N. E. BAIIARAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that on the 12th May, 1986 or so ONGC raised a loan of \$ 60 million through a group of 10 Japanese leasing companies led by Sumisho leasing;

(b) whether under the new loan agreement ONGC sold some of its equipment s gainst cash and purcha sed therr- nder a deferred pay ment syster . :ed interest rate of 10.5 per cent payable in 14 equal half-yearly instalments;

(c) if so, what are the details in this regard; and

(d) what are the reasons for enter ing into such a deal?

THE MINISTER OF STATE IN TH RTMENT OF POWER AND MINISTER OF STATE IN THE MTNISTBV OF PETROLEUM AND NATUF (SHRIMATI SU-SHILA (a) Yes, Sir.

(b) and (c) Yes, Sir. Under the Instalment Sale Financing, the borrower, acting as a purchaser, is to raise the funds through notions